WEEKLY DISPATCH STATEMENT
FROM 10.08.2026 TO 14.08.2026

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/50241/2020	F.O/51292/2026	10-08-2026	17-08-2026
2	ST/51262/2022	F.O/51269/2026	10-08-2026	17-08-2026
3	ST/51071/2019	F.O/51267/2026	10-08-2026	17-08-2026
4	ST/50085/2022	F.O/51273/2026	10-08-2026	17-08-2026
5	ST/51077/2022	F.O/51274/2026	10-08-2026	17-08-2026
6	ST/53733/2018	F.O/51268/2026	10-08-2026	17-08-2026
7	ST/51808/2025	F.O/51266/2026	10-08-2026	17-08-2026
8	ST/50759/2024	F.O/51278/2026	10-08-2026	17-08-2026
		MISC ORDER		
1	ST/50673/2024	M.O/50431-50432/2026	10-08-2026	17-08-2026
2	ST/54851/2023	M.O/50433/2026	10-08-2026	17-08-2026

17.8.26
DY. REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.